

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA 239/2004

Wednesday this the 27th day of September, 2006

CORAM

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER**

M.T.Mani
Kailas Bhavan
Te 66/145. K.S.Road,
Vellayam P.O.,
Thiruvananthapuram. ... Applicant

By Advocate Mr.P.V.Mohanan

V/s.

1. The Secretary
Indian Council of Agricultural Research,
Krishi Bhavan,
Dr.Rajendra Prasad Road,
New Delhi-110 001.
2. The Director,
Central Marine Fisheries Research Institute,
Post Box No.1003,
Tatapuram P.O.,Ernakulam,
Cochin- 682 014.
3. The Director,
Central Institute of Fisheries Technology
Matsyapuri P.O., Willingdon Island, ... Respondents
Cochin – 682 029.

By Advocate Mr.P.Jacob Varghese



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**The application having been heard on 27.9.2006 the Tribunal delivered
the following:**

O R D E R

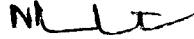
Hon'ble Mr. N.Ramakrishnan Administrative Member

In view of the orders passed in OA 134/2003, no relief subsists
for adjudication in this case. Hence this OA is closed.

The learned counsel for respondents has no objection to the
adoption of this course of action. No costs.



GEORGE PARACKEN
JUDICIAL MEMBER



N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

abp